

BUSINESS ADVISORY COMMITTEE

(Eleventh Lok Sabha)

TWELFTH REPORT

(Presented on 2.5.1997)

The Business Advisory Committee held a sitting on Wednesday, the 30th April, 1997.

2. The Committee recommend that Discussion and Voting on the Demands for Grants (Railways) for 1997-98 which commenced today (30.4.1997) may be completed by Friday, the 2nd May, 1997.

3. The Committee also recommend the allocation of time to the Discussion and Voting on the Demands for Grants (General) for 1997-98 in respect of the following Ministries/ Departments :—

(1) Human Resource Development	4 hours
(2) Coal	4 hours
(3) Non-Conventional Energy Sources	(May be discussed together)
(4) Power	
(5) Atomic Energy	

Total : 8 hours

4. The Committee further recommend that the Discussion and Voting on the Demands for Grants in respect of the Budget (General) for 1997-98, may conclude on Tuesday, the 6th May, 1997 and all Questions necessary to dispose of all the outstanding matters in connection with the Demands for Grants may be put to vote at 6 P.M. on Tuesday, the 6th May, 1997.

5. The Committee also recommend that eight hours may be allocated for consideration and passing of the Finance Bill, 1997.

6. The Committee further recommend that the Finance Bill, 1997 may be taken up for consideration and passing on Wednesday, the 7th, Thursday, the 8th and passed on Friday, the 9th May, 1997 by 3.30 P.M. so that message regarding its passing could be transmitted to Rajya Sabha on the same day and the Bill could be provided for consideration and return by Rajya Sabha on Monday, the 12th May, 1997.

7. The Committee also recommend that the sitting of the House may be extended by one hour daily from Monday, the 5th May, 1997 till the passage of the Finance Bill, 1997.

NEW DELHI;
April 30, 1997
Vaisakha 10, 1919 (Saka)

PURNO A. SANGMA,
Chairman,
BUSINESS ADVISORY COMMITTEE.